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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH,
J_O_D_H_P_U_R.

Date of Order : 07.2.2001.

O.A. No. 121/1999

Om Pratap Singh Bhadoria S/O Shri Jagendra Singh Bhadoria
R/A Smt. Rekha Bhadoria C/O Kanhaiya Lal Bhatia Ka Makaan,
in front of Rajasthan Bank Ltd., near Ramesh Takies, Jaisalmer

... Applicant

Vs

1. Union of India, through the Secretary, Ministry of Surface Transport, Government of India, Sansad Marg, New Delhi.
2. The Director General, Border Roads, Kashmir House, DHQ., P.O., New Delhi, 11.
The Officer Commanding, HQs., 117, RCC., C/O 99 APO.
The Commander, GREF-Centre-Dhiqui-Camp. Pune-015.
The Officer Commanding, HQs., 111, RCC., GREF. C/O 99 A.P.O.

... Respondents

Mr. S.R. Jain, Counsel for the Applicant.

Mr. Vineet Mathur, Counsel for the Respondents.

CORAM

Hon'ble Mr. A.P. Nagrath, Administrative Member

BY THE COURT :

The applicant, Om Pratap Singh Bhadoriya, has filed this Original Application under Section 19 of the Administrative Tribunals Act, 1985. The applicant is an employee of General Reserved Engineering Force (in short 'GREF'). In terms of provisions of Section 2 of the Administrative Tribuna Act, 1985, this Act shall not apply to "(a) any member of the naval, military or air forces or of any other armed forces of the Union." In the notes below this Section, the Forces covered by the expression "Armed Forces of the Union" include GREF. In view of this specific provision in the Act, this applicatio

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is beyond the jurisdiction of this Tribunal. Therefore, the same should be returned to the learned Counsel for the applicant. The applicant is at liberty to agitate the matter before the appropriate Forum, if so advised.

2. The Original Application stands disposed of accordingly.

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Ans
(A.P. NAGRATH)
Adm. Member

copy of order ~~order~~ sent to the office
vide no _____

Received original Record of
original Application with
Caloraset & its annexures
Page 1 to 19
Sugraj 20/3/2001

B/C
K.S.Y.L.
12/12
for verification

Received Copy By
Anwar of ASR
20/3/2001

Part II and III destroyed
in my presence on 21-3-07
under the supervision of
Section Officer as per
order dated 29/12/07

Section Officer (Record)